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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(COMM) 1006/2025, I.A. 23754/2025, I.A. 23756/2025 & I.A. 8343/2026

NAYARA ENERGY LIMITED .....Plaintiff

Through: Mr. Rajiv Nayar, Sr. Adv. with Mr. Dayan Krishnan, Sr. Adv. with Mr. Adarsh Ramanujan, Mr. Anukrit Gupta, Ms. Ayushi Saxena, Mr. Dev Singh and Mr. Krishnakant Dwivedi, Advs.

versus

SAP INDIA PRIVATE LIMITED & ANR. .....Defendants

Through: Mr. Susmit Pushkar, Mr. Anchit Oswal, Mr. Gaurav Sharma and Ms. Roshni Srivastava, Advs. for D-1.
Mr. Madhav Suri and Ms. Akanksha Singh, Advs. for D-2.

CORAM:
HON'BLE MR. JUSTICE VIKAS MAHAJAN

O R D E R

% 17.04.2026

1. Mr. Susmit Pushkar, learned counsel appearing on behalf of defendant no.1 has concluded his submissions.

2. List for rejoinder arguments on behalf of the plaintiff on 23.04.2026.

VIKAS MAHAJAN, J

APRIL 17, 2026
N.S. ASWAL

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